

Reserve Bank of India: Young Scholars Examination  
**GUIDELINES FOR ORTHOPEADICALLY CHALLENGED CANDIDATES USING  
SCRIBE**

Those candidates who are blind / low vision or affected by cerebral palsy with loco-motor impairment and whose writing speed is affected can use services of a scribe of their choice during the written examination. In all such cases where a scribe is used, the following rules will apply:

- \* Please ensure you are eligible to use a scribe as per the Government of India rules governing the recruitment of Physically Challenged.
- \* The candidate will have to arrange his/her own scribe at his own cost
- \* The scribe can be from any academic discipline.
- \* Both, the candidate as well as the scribe will have to give a suitable undertaking, in the prescribed format with passport size photograph of the scribe, confirming that the scribe fulfils all the stipulated eligibility criteria for a scribe as mentioned above. Further, in case it later transpires that he did not fulfill any of the laid-down eligibility criteria or suppressed material facts, the candidature of the applicant will stand cancelled, irrespective of the result of the written test.
- \* **Such candidate who uses a scribe shall be eligible for extra time of 20 minutes for every hour of the examination.**

Please fill up the **DECLARATION** and submit alongwith the call-letter.

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**DECLARATION**

We, the undersigned, Shri/Smt/Kum. \_\_\_\_\_ **eligible candidate** for the written examination for recruitment of ----- written examination to be held on----- and Shri/Smt/Kum. \_\_\_\_\_ **eligible writer (scribe)** for the eligible candidate, do hereby declare that :-

- i. The scribe is identified by the candidate at own cost and as per own choice
- ii. Qualification of the candidate and the scribe are as under:

Grade (whether graduate, post graduate etc.)	
Candidate	Scribe

- iii. The candidate is affected by **cerebral palsy with loco-motor impairment and his/her writing speed is affected** and he/she needs a writer (scribe) as permissible under the Government of India rules governing the recruitment of Persons with Disability.

2. (a) As per the rules, the candidate availing services of a scribe is eligible for extra time of 20 minutes for every hour of the written examination
3. In view of the importance of the time element, the examination being of a competitive nature, the candidate undertakes to fully satisfy the Medical Officer of the Concerned Organization that there was necessity for use of a scribe as his/her writing speed is affected by the disabilities mentioned in Paragraph 1, clause (iii) above.
4. We hereby declare that all the above statements made by us are true and correct to the best of our knowledge and belief. We also understand that in case it is detected at any stage that we do not fulfill the eligibility norms and/or that the information furnished by us is incorrect/false or that we have suppressed any material fact(s), the candidature of the applicant will stand cancelled, irrespective of the result of the written test(s). If any of these shortcomings is/are detected even after the candidate's appointment, his/her services are liable to be terminated.

**Given under our signature:-**

**Signature of the Scribe**

**Signature of the Candidate**

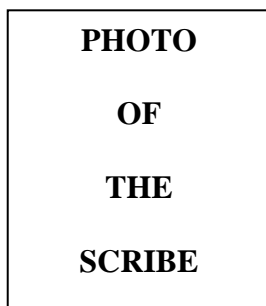
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**Signature of Invigilator**